


HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 165 Genl./XVII.3, dated 05<sup>th</sup> July, 2016.

In partial modification of this Court's Notification No.187 Genl./XVII.3, dated 11.12.2015, it is hereby notified for general information that in case, depending upon the visibility of the moon, Id u'l Fitr is observed on 07<sup>th</sup> July, 2016 (Thursday) and it is declared as a Gazetted holiday by the Punjab Government on T.V. etc. as approved by the Competent Authority, the Courts subordinate to this Court in the State of Punjab will remain closed on the said date and then, 6<sup>th</sup> July, 2016 (Wednesday) will be a working day.


BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

  
Superintendent (Genl.)  
for Registrar General

Endst. No. 17850 Genl./XVII.3, dated 05<sup>th</sup> July, 2016.

Copy forwarded to the Controller, Printing & Stationery Department, Punjab, S.A.S. Nagar, Mohali for publication of notification in the Punjab Government Gazette.


BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

  
Superintendent (Genl.)  
for Registrar General

Endst. No. 17851 Genl./XVII.3, dated 05<sup>th</sup> July, 2016.

Copy forwarded to all the District and Sessions Judges in the State of Punjab for information and necessary action.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

  
Superintendent (Genl.)  
for Registrar General

Endst. No. 17852 Genl./XVII.3, dated 05<sup>th</sup> July, 2016.

Copy forwarded to the following for information :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary to Chandigarh Administration, Chandigarh.
7. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
8. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General (A&E), Punjab, Chandigarh.
12. The Accountant General (Audit), Punjab, Chandigarh.

Contd.....2.

Registered/  
Speed Post